

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA No. 91/JPR/2018
IA No. 347/JPR/2020
IA No. 438/JPR/2021
IA No. 96/JPR/2019
IA No. 97/JPR/2021
IB No. 86(ND)2018
Under Section 7 of IBC, 2016

In the matter of:

Oriental Bank of Commerce **Financial Creditor/Applicant**

Versus

Mount Shivalik Industries Ltd. ... **Corporate Debtor/Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Erstwhile RP : Ishaan Dhingra, Adv.
Pratibha Khandelwal, Erstwhile RP

ORDER

Heard Mr. Ishaan Dhingra, Adv. appearing on behalf of the Erstwhile RP.
Ms. Pratibha Khandelwal, Erstwhile RP present in person. It is stated that Civil Appeal No. 1143/2022 is pending before Hon'ble Supreme Court. Hon'ble Supreme Court has reserved this matter for judgment. List the matter on 15.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 10, 2024